

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.240/2016
RT NO.118/Chd/Hry/2017**

In the matter of:

Scheme of amalgamation between:

Uttarakhand Automotives Ltd.

..Transferor/Petitioner company

WITH

Rico Auto Industries Limited

..Transferee/Petitioner company

Present: Mr. Atul V. Sood, Advocate for the petitioner-company

This case has been received by transfer from the Hon'ble Punjab & Haryana
High Court, Chandigarh. Be listed for hearing on 11.05.2017.

sd/-

(Justice R.P. Nagrath)
Member(Judicial)

sd/-

(Deepa Krishan)
Member (Technical)

✓ April 06, 2017
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